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Patna High Court

The 20th November 2017

ADDENDA AND CORRIGENDA TO PATNA HIGH COURT RULES, 1916 (Fifth Edition)
C. S. No. - 162

No. - XII-08-2016-162—The following amendment for modification in Rule 16 in Chapter -III of Part - II of the Patna High Court Rules, 1916 is made :

16(a) The person making or swearing the oath would produce valid proof of identity and the Xerox copy of the proof would be tagged to the affidavit also.

By order of the Court,
BIDHU BHUSHAN PATHAK.
Registrar General.

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